[23 April, 2015]

and 1,500 km around the Indian mainland, from the Satish Dhawan Space Centre at Sriharikota on the 28th of March 2015. The successful launch of this satellite adds yet another precious milestone in the success story of the Indian space history. The credit for this landmark achievement, undoubtedly, goes to our scientific community, particularly those working with ISRO. On behalf of the House and on my own behalf, I congratulate the scientists and engineers associated with this project who made us feel proud about this achievement. I wish them all success in their future endeavour. Hon. Members, on behalf of the House and on my own behalf, I also congratulate Ms. Saina Nehwal for becoming the first Indian woman badminton player to attain the world number one ranking in Badminton Women's Singles.

I also congratulate Ms. Sania Mirza on becoming the first Indian woman tennis player to attain the world number one ranking in the Tennis Women's Doubles.

The outstanding accomplishment of these two sportspersons is a matter of great pride for the entire nation. I hope this would be a great source of inspiration for our upcoming players.

The entire House wishes Ms. Saina Nehwal and Ms. Sania Mirza the very best in their future endeavour.

### FAREWELL TO RETIRED MEMBERS

MR. CHAIRMAN: Hon. Members, the term of three Members from the State of Kerala, namely, Shri Vayalar Ravi, Shri P. Rajeeve and Shri M. P. Achuthan, came to an end on the 21st of April 2015. Of these, Shri Vayalar Ravi has been re-elected.

The House will, however, miss Shri P. Rajeeve and Shri M.P. Achuthan who had contributed significantly to the deliberations of this House through their active participation on many occasions. They have definitely enhanced the dignity and prestige of this august House.

I do hope that the retired Members would cherish the memory of their association with this august House which they have left with a sense of fulfilment in having played a stellar role in strengthening the democratic system of the country. I wish them good health, happiness and success in every sphere of their lives. Do you wish to say something?

SHRI K. N. BALAGOPAL (Kerala): Sir, Mr. P. Rajeeve and Mr. M.P. Achuthan, as you stated, are leaving this House and going to other endeavours. Mr. P. Rajeeve and I were colleagues from student days itself. So, specifically, I want to say something. He was successful in making some new precedents in this House regarding

Farewell to

#### [Shri K. N. Balagopal]

different procedures, clauses, interpretation of rules, etc. We were very eager to hear him when he was a Member here. This is also a new precedent. I think very rarely Members are able to get a farewell in the House. This also is a new precedent in the case of these Members.

Sir, when they came to this House, they were new Members. When they are retiring after six years, they will be remembered by the House through procedures, rule book and past practices. I want to quote two instances about Mr. Rajeeve. He got the privilege to move the first amendment motion under rule 93(2) in the history of Parliament. That is a historic thing. We have to remember that. There are many other aspects. I would not take much time.

I have to mention regarding MPLADS funds and his achievements. There was a successful experience on his part in implementing one of the biggest dialysis centres in Ernakulam district through MPLADS funds and some other funds from the public. There is an MRI scanning and linear accelerator centre started with a cost of ₹10 crore. That is not only from the MPLADS funds but also from other funds. He was successful in installing that. In the House and outside, as a Member, he did well. So, I wish all the success to Mr. P. Rajeeve and Mr. M.P. Achuthan for their future course of action in the country.

SHRI SITARAM YECHURY (West Bengal): Sir, would you allow the leaders also to say a few words? What is your decision?

MR. CHAIRMAN: Well, it is an unusual situation that a Member has retired without getting a chance. So, if it is the wish of the House for leaders to say something, it is okay.

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I would also like to add one thing. This is not the first time. This happened with me and three other colleagues from Jammu and Kashmir last time when we retired. While we were sitting here, our names were announced stating that these four Members from Jammu and Kashmir were going to retire and the retirement came when the Parliament was not in session. So, I think, this is the second time.

SHRI SITARAM YECHURY: Sir, I would like to clarify to the hon. Leader of the Opposition that normally speaking, we should have met on the 20th. They were to retire on 21st.

MR. CHAIRMAN: Right. That's correct.

SHRI SITARAM YECHURY: We would have allowed them to say a few words before they leave on 20th or 21st. But, because the House was prorogued and the

session was postponed to meet on 23rd, those two last days were denied to my colleagues. ...(*Interruptions*)... Yes, our colleagues. There is no sectarianism involved here. So, as it is a special case, I would only request that whoever wants to speak and say a few words, he may be permitted. If you permit, I can speak.

MR. CHAIRMAN: I think this is such an unusual happening and if that is the general sense of the House, there is no harm in doing it. Let's hear from the Treasury Benches.

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; THE MINISTER OF INFORMATION AND BROADCASTING AND THE LEADER OF THE HOUSE (SHRI ARUN JAITLEY): Sir, we are extremely fortunate to have Mr. Vayalar Ravi back in the House. He is one of our most experienced Members. But, we are all sad that two of our very industrious Members - Mr. P. Rajeeve and Mr. M.P. Achuthan - have retired in the last 2-3 days. We will miss them for more than one reason. Both have been dedicated political workers of their Party. Both were extremely serious about their work. Their attendance was nearly total, and I must say that, whether it was in the Committees or in the House, both were extremely industrious in digging out new procedures and ways of putting forth their points of view. Besides this, Mr. P. Rajeeve and Mr. Achuthan had an extremely pleasant inter-personal relationship with almost all sections of the House. As far as we in the Treasury Benches are concerned, for more than one good reason, we will miss Mr. P. Rajeeve. His departure makes our job easier because whoever was in the Government, he used to keep them on their toes. Every day he was ready with one point or the other and he was not willing to let go till the last minute. I think it goes to his credit that he studied the rules very well and he researched the provisions well. How what used to be earlier passed off in a routine manner, the rules being tabled in the House, etc., could be questioned, we have all learnt from him. And now that Mr. Sitaram Yechury is in a position of greater authority, I think he will give full consideration to our desire to have Mr. Rajeeve back sooner or later.

श्री गुलाम नबी आज़ाद : सर, मैं लीडर ऑफ दि हाउस के साथ बराबर इत्तेफाक रखता हूं कि तीन मेंबर्स जो रिटायर हुए, सीपीआई से श्री एम.पी.अच्युतन, सीपीआई (एम) से श्री पी. राजीव और वायालार रवि जी, उनमें से वायालार रवि जी तो हमारे पार्टी के बहुत ही वरिष्ठ नेता हैं। मुझे बहुत खुशी है कि हमारी लीडरशिप ने इन्हें वापस इस सदन में लाया। ये हमारे बहुत सीनियर लीडर हैं, हमें गाइड भी करते हैं इसलिए इस बात की हमें बहुत खुशी है, लेकिन श्री पी. राजीव को तो मैं बहुत मिस करूंगा। जैसे लीडर ऑफ दि हाउस ने बताया कि रूल्स के बारे में तो वे एन्साइक्लोपीडिया थे और आईपेड का अगर किसी ने इस सदन में उपयोग किया है, इस्तेमाल किया है तो वे श्री पी. राजीव हैं। उससे पूरे हाउस को लाभ मिला है – विपक्ष को भी और सत्ताधारी पार्टी को भी। उनके लैपटॉप में सब कुछ होता था। जहां कहीं भी वे सुन रहे हैं, I would request him to exchange that laptop with me. I will give him a fresh [श्री गुलाम नबी आज़ाद]

laptop, so that I don't have to go through various books to find out which rule fits in where. इसके लिए मैं उन्हें बहुत बधाई देता हूं। अभी हमारे साथी अपनी पार्टी सीपीआई (एम) के नए सेक्रेटरी जनरल चुनकर आए हैं, उनको बधाई देते हुए मैं उनसे निवेदन करूंगा कि जहां भी पार्टी को हिन्दुस्तान में जगह मिलती है, पहली फुरसत में आप उनको वापस लाइए ताकि हमें उनसे मदद मिल सके। इसी तरह से श्री एम.पी. अच्युतन जी अपनी पार्टी के बहुत ही सक्रिय साथी और लीडर हैं। उन्हें भी अलग-अलग समय पर अपनी बात कहने का मौका मिला। वे बहुत एक्टिव मेंबर रहे। हम इन दोनों साथियों को, जो रिटायर हुए, उनके कांट्रीब्यूशन के लिए और उन्होंने इस सदन में जो हिस्सा लिया, उसके लिए हमेशा याद करेंगे। मैं अपनी तरफ से और अपनी पार्टी की तरफ से कहना चाहूंगा कि वे स्वस्थ रहें और हमारी भी मदद करते रहें, चाहे वे किसी भी पोज़िशन में पार्टी में हों। धन्यवाद।

أجناب غلام نبی آزاد (قائد حزب اختلاف): سر، میں لیڈر آف دی ہاؤس کے ساتھہ برابر اتفاق رکھتا ہوں کہ تین ممبرس جو ریٹائر ہوئے، سی۔پی۔آئی۔ سے شری ایم۔پی۔اچیوتن، سی۔پی۔آئی۔ (ایم) سے شری پی۔راجیو اور ویالر روی جی، ان میں سے ویالر روی جی تو ہمارے پارٹی کے بہت ہی سینئر نیتا ہیں۔ مجھے بہت خوشی ہے کہ ہماری لیڈر شپ نے انہیں واپس اس سدن میں لایا۔ یہ ہمارے بہت سینئر لیڈر ہیں، ہمیں گائڈ بھی کرتے ہیں اس لئے اس بات کی ہمیں بہت خوشی ہے، لیکن شری پی۔راجیو کو تو میں بہت مص کروں گا۔ جیسے لیڈر آف دی ہاؤس نے بتایا کہ رولس کے بارے میں تو وہ انسائیکلوپیڈیا تھے اور آئی پیڈ کا اگر کسی نے اس سدن میں استعمال کیا ہے، تو وہ شری پی۔راجیو ہیں۔ اس سے پورے ہاؤس کو بھی فائدہ ملا ہے، ویکش کو بھی اور ستّہ دھاری پارٹی کو بھی۔ ان کے لیپ ٹاپ میں سب

I would request him to exchange that laptop with me. I will give him a fresh laptop, so that I don't have to go through various books to find out which rule fits in where.

اس کے لئے میں بہت بدھائی دیتا ہوں، ابھی ہمارے ساتھی اپنی پارٹی سی۔پی۔آئی (ایم) کے نئے سکریٹری جنرل چن کر آئے ہیں، ان کو بدھائی دیتے ہئے میں ان سے نویدن کروں گا کہ جہاں بھی پارٹی کو ہندوستان میں جگہ ملتی ہے، پہلی فرصت میں آپ ان کو واپس لائیے تاکہ ہمیں ان سے مدد مل سکے۔ اسی طرح سے شری ایم۔ پی۔ اچیوتن جی اپنی پارٹی کے بہت ہی سکرئے ساتھی اور لیڈر ہیں۔ انہیں بھی الگ الگ وقت پر اپنی بات کہنے کو موقع ملا۔ وہ بہت ایکٹو ممبر رہے۔ ہم ان دوںوں ساتھیوں کو، جو ریٹائر ہوئے، ان کے کنٹریبیوشن کے لئے اور انہوں نے اس سدن میں جو حصہ لیا، اس کے لئے ہمیشہ یاد کریں گے۔ میں اپنی طرف اور اپنی پارٹی کی طرف سے کہنا چاہوں گا کہ وہ صحتمند رہیں اور ہماری بھی مدد کرتے رہیں، چاہے وہ کسی بھی پوزیشن میں پارٹی میں ہوں۔ دھنیواد ۔

सुश्री मायावती (उत्तर प्रदेश)ः माननीय सभापति जी, इस सदन के तीन माननीय सदस्य रिटायर हुए हैं, हालाकि उनमें से एक सदस्य फिर से वापस इलेक्ट हो कर आ गए हैं, नॉमिनेट हो कर आ गए हैं। इन तीन में से खासकर श्री पी. राजीव जो इस हाउस के सदस्य थे, वे बिल्कुल हमारे पड़ोसी थे, हमारी पीछे वाली सीट पर वे बैठते थे। मैंने यह महसूस किया है कि वे हाउस में ज्यादातर प्रजेंट रहे, वे ऐबसेंट बहुत कम रहे हैं। वे पूरी तैयारी के साथ अपनी बात

<sup>†</sup> Transliteration in Urdu Script.

रखते थे और खास तौर से रूल्स के बारे में तो थोड़ी सी चेयर को भी तकलीफ होती थी। वे रूल्स को एक्सप्लेन करने के मामले में ।

# श्री सभापतिः खुशी होती थी।

सुश्री मायावती : आपको बहुत खुशी भी होती थी, लेकिन आप लोग अन्दर-अन्दर से डिस्टर्ब भी बहुत होते थे। मैं यह समझती हूं कि श्री पी. राजीव पूरी तैयारी करके सदन में आते थे। वे खास तौर से देशहित और जनहित के मुद्दों को बहुत ही जुझारू तरीके से, अच्छी तैयारी के साथ उठाते थे। मैं उनकी पार्टी के जो हैड हैं, खास तौर से श्री सीताराम येचुरी जी से यह रिक्वेस्ट करना चाहूंगी, जैसे कि माननीय नेता विपक्ष ने भी उनसे रिक्वेस्ट की है कि ऐसे कर्मठ और काबिल सदस्य को दोबारा से इस हाउस के अंदर लेकर आएं, ऐसी मैं भी उनसे रिक्वेस्ट करती हं। इन्हीं लफ्जों के साथ, मैं अपनी बात समाप्त करती हं। धन्यवाद।

प्रो. राम गोपाल यादव (उत्तर प्रदेश): श्रीमन, यह वक्त बहुत ही काबिल सदस्यों की विदाई का वक्त है। इस सदन के तीन सदस्य रिटायर हुए हैं, उनमें से एक सदस्य तो वापस आ गए हैं, वे बहुत सीनियर मेम्बर हैं, उनका स्वागत है। लेकिन श्री पी. राजीव और श्री एम.पी. अच्युतन साहब रिटायर हो गए हैं, उनसे इस सदन का लॉस हुआ है। वे आचरण में बहुत गंभीर थे और वे नियम, कानूनों के बहुत जानकार थे। वैसे तो मार्क्सवादी पार्टी के सारे सदस्य ही बहुत गंभीर और ज्यादा एक्टिव रहते हैं, लेकिन जहां तक पी. राजीव का सवाल है, पूरा सदन उनको याद रखेगा। पिछले सत्र में ही जिस तरह से उन्होंने मामला उठाया था, उस पर काफी लम्बी बहस हुई और हमारे नेता सदन, जो बहुत बड़े वकील हैं, उन को भी और चेयर को भी, उनकी बात को मानना पड़ा। हमें ये लोग हमेशा याद रहेंगे। इस तरह के व्यक्ति जब सदन से चले जाते हैं, तो कहीं न कहीं सदन का नुकसान तो होता ही है। इसलिए मैं उनके उज्ज्वल भविष्य की और स्वास्थ्य की तो कामना करता ही हूं, लेकिन जो हमारे से पूर्व वक्ताओं ने अनुरोध किया है, हालाकि येचुरी जी पर बहुत दबाव है, लेकिन इस सदन को enrich करने के लिए जब मौका मिले, तब वे पी. राजीव जैसे व्यक्तियों को जरूर लाने की कोशिश करें। धन्यवाद।

SHRI D. RAJA (Tamil Nadu): Mr. Chairman, Sir, we are happy that Shri Vayalar Ravi is back among us. But the other two colleagues, Shri P. Rajeeve and Comrade Achuthan, have retired. It is a personal loss to me because they belong to CPI (M) and CPI. They have retired, and it is a loss to us. But their performance inside the House and outside the House as Communist Members is commendable. They both are hardcore party activists. They hold positions in their party. I wish them all the best. I am very confident and hopeful that they will be very successful party workers and public activists, wherever they are, in the coming days. I thank them and congratulate them. I again wish them all the best.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, out of the three Members who retired, our senior Member, Shri Vayalar Ravi, has come back and we are very happy about it. Regarding Shri P. Rajeeve and Shri Achuthan, I associate myself with the views expressed by earlier speakers. At the same time, I want to add one

#### [Shri A. Navaneethakrishnan]

or two lines. Mr. Rajeeve has studied Economics, Law and Chemical Engineering. It is a rare combination. A lawyer must know all subjects, and that is the basic principle. And Mr. Rajeeve has fulfilled that principle and I congratulate him. He fights anything legally till the end. So, I appreciate his qualities. Also, as for his achievements, he is very humble. I was under the impression that I am very humble, but after seeing his behaviour in this House, I have changed my view because he is having a good quality of stress without distress. And I want to follow him. I wish Mr. Rajeeve and Mr. Achuthan all success in their lives and I pray God for that. Thank you, Sir.

SHRI DEREK O BRIEN (West Bengal): Sir, stranger things have happened in a Parliamentary democracy where somebody from my party has stood up, by choice and not by compulsion, to bid a warm farewell to two Members of Parliament, from the CPI (M) and the CPI. And I do this, as I said, by choice and not by compulsion. The greatness of the Parliamentary democracy of ours is that we may dispel each other, we may hate each other's philosophies and think completely differently, but when we walk in through these doors, in the best way possible, we try and participate in this Parliamentary democracy. So, a very warm welcome back first to Mr. Ravi and a very warm farewell to Mr. Achuthan and, very specially, to Mr. Rajeeve, with whom, when the UPA-II was there, and when the Leader of the Opposition was on that side, we were working pretty much together on a number of things. Now things have changed, but we are still in the middle. We wish them well. We wish them happiness in whatever they do and all the best to their families. And I want to end by giving you a piece of information which, I think, is very important for the House. What does 'P' in P. Rajeeve stand for? I have that answer. 'P' in P. Rajeeve stands for Parliamentary Rajeeve. Thank you, Sir.

श्री शरद यादव (बिहार) : चेयरमैन साहब, सदन के मेरे मित्रों ने माननीय सदस्यों श्री पी. राजीव और श्री एम.पी. अच्युतन के बारे में यहां काफी बातें कही हैं। मैं इस मौके पर इन दोनों सदस्यों के बारे में कुछ और भी कहना चाहूंगा। मैं यहां एक बात यह कहना चाहूंगा कि सबसे बड़ी बात यह है कि सदन में जितने भी नियम और कानून हैं, उन सबसे जूझकर इस देश की जनता के हक में सवाल उठाना बहुत कठिन होता है। आप मुझे माफ करना, हम इस दौर से बहुत गुजरे हैं। हम सदन में जब पी. राजीव को जूझते देखते थे, तो हमें भी लगता था कि यहां नियम ऐसे होने चाहिए, जो सहज और सरल हों। मैं एक बात और कहना चाहूंगा कि यहां कई पार्टियां हैं, लेकिन कम्युनिस्ट पार्टियों के अनुशासन को देखकर, हम लोग उनकी सराहना करते हैं। इसके बावजूद इनके सदस्य, यहां जिस तरह से एक्टिव होते हैं तथा सक्रिय तरीके से चीजों को उठाते हैं और जो वंचित समाज है, जो छूटे हुए लोग हैं, ये लोग उनके हक में बोलने के लिए खड़े होते हैं, यह एक बहुत बड़ी बात है। मुझे इनके जाने का अफसोस इसलिए हो रहा है कि ये लोग तो वैसे ही कम हो रहे हैं, यह देश के लिए अच्छा नहीं है। मैं आप से एक बात और कहना चाहता हूं कि हम कानूनों के साथ तो बहुत अरसे से जी रहे हैं।

आप बड़े प्रसन्न हैं। आप हँसते हैं, तो ठीक लगता है। ...(व्यवधान)...

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : उनके कमजोर होने के लिए हम जिम्मेवार नहीं हैं।

श्री शरद यादव : मैं यह कहां कह रहा हूँ? मैंने कहा भी नहीं और आप सफाई दे रहे हैं। मैं तो यह कह रहा हूँ कि निश्चित तौर पर यह सदन जिनके लिए है, जिस समाज को मजबूत होना चाहिए, देश उससे मजबूत होगा। उसके लिए पी. राजीव जी जो प्रयास करते थे, मेरी याद उनके साथ इसलिए रहेगी। वायालार रवि जी, आप यहां आ गए हैं, लेकिन जैसी छूट इनको है, वैसी छूट आपको नहीं है। मैंने जो बात कही, उसे ज्यादा विस्तार से कहना नहीं चाहता, चाहे आज वे इस तरफ हैं या उस तरफ थे। यानी जिस तरह की घेराबंदी है, उसमें बोलना बहुत कठिन है। वायालार रवि जी यहां जरूर आ गए हैं, लेकिन यदि दिल में उमंग उठेगी, तो मुश्किल पड़ती है।

इन्हीं बातों के साथ, मैं इन दोनों साथियों के लिए सीताराम येचुरी जी से यह कहना चाहूँगा कि इनकी पार्टी में अनुशासन काफी मजबूत है, उसके रहते भी वे पी. राजीव जी को किसी तरह यहां लाने का काम करें, तो ज्यादा अच्छा होगा।

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, parting is always a painful experience to individuals. But, an institution feeling unpleasant for parting a Member is a rare occurrence.

Sir, this august House as well as all the hon. Members are feeling very much for retirement of these two hon. Members -- Shri Rajeeve and Shri Achuthan -- even though we have got back Mr. Ravi in this House.

Sir, Mr. Rajeeve made his mark in this House by way of interpreting rules which were normally used to be observed. But, he interpreted them in a manner that all the other hon. Members, even the senior colleagues, have accepted that hereafter we have to follow the path of Mr. Rajeeve in following the rules book. Of course, he made a mark and set a trend.

Coming to Shri Achuthan, I know him personally. He was a Member of the Parliamentary Standing Committee to which I was Chairman. He immensely contributed and participated in the proceedings. He is a very humble person.

Two Members belonging to the Left Wing have left this House physically, but they are present here by way of their performance in this House. We bid a warm retirement to them and wish them to come back again. Thank you.

श्री दिलीप कुमार तिर्की (ओडिशा) : सर, पी. राजीव जी और अच्युतन जी संसद से रिटायर होकर जा रहे हैं और इस बात का हमें दुख है। मैं यह जरूर कहना चाहूँगा कि हम सब दोनों को मिस करेंगे, लेकिन मैं साथ-ही-साथ उन्हें मुबारकबाद देना चाहूँगा कि वे हमें और संसद को बहुत कुछ सिखा कर जा रहे हैं। किस तरीके से आज ये पार्लियामेंटेरियंस एक्टिव रहेंगे, वे यह भी सिखा कर जा रहे हैं। मैं उम्मीद करूँगा कि वे बहुत जल्द संसद में वापस आएँगे।

## [RAJYA SABHA]

## Retired Members

श्री जावेद अख्तर (नाम-निर्देशित) : सर, पी. राजीव साहब और उनके कलीग कितने अच्छे पार्लियामेंटेरियंस थे, इसके बारे में सबने ही बताया, कुछ कहने की जरूरत नहीं है। मैं तो दरअसल सदन से और आपसे माफी मागँने के लिए खड़ा हुआ हूँ, क्योंकि मैं काफी देर तक कंफ्यूज्ड रहा कि मैं तो राज्य सभा के लिए निकला था, शायद कहीं और आ गया हूँ। ऐसा प्यार तो मैंने पहले कभी देखा नहीं था। आप लोगों को बहुत-बहुत बधाई हो। मैं वाकई लीडर ऑफ दि हाउस को उनकी इंतिहाई खूबसूरत स्पीच के लिए बधाई देता हूँ, मैं पूरे ऑपोजीशन को इस ग्रेस और इस बड़े दिल के लिए बधाई देता हूँ। देखिए, डेमोक्रेसी तो तभी चलती है, जब एक से ज्यादा राय हो। अगर सारी राय एक हो गई, तो फिर डेमोक्रेसी नहीं रहती। यहां अलग-अलग विचार होंगे, अलग-अलग प्वाइंट ऑफ व्यूज़ होंगे, वह अपनी जगह है, लेकिन आज हम लोग जिस तरह से सहमत हुए हैं, क्या इसी लहजे में, इसी आवाज में, इसी सुर में हम असहमत नहीं हो सकते? मैं इस सदन से बस इतना ही पूछना चाहता हूँ।

श्री सभापति : अंदाजे बयां कौन सा हम में नहीं मजनूँ। श्री माजीद मेमन।

SHRI MAJEED MEMON (Maharashtra): Mr. Chairman, Sir, firstly, I must congratulate Sitaramji for his elevation and Ravi Vayalarji for his return to the House. But when we have heard quite a few voices praising Rajeeve, I must add one by saying that, as a lawyer, I have been very carefully observing his conduct in the House and he himself, as a very brilliant lawyer, had been extremely articulate, meticulous, studious, hardworking and well-versed with the rules of the House so that he was always on his toes when a public issue came. He never remained back and hesitant. I must share what the Leader of the House said that probably they would heave a sigh of relief with his exit; I think, there is a great substance in what he has said. I am sure that this vacuum would not remain; others also should learn from what Rajeeve has been doing. I would request Sitaramji and his party to please reconsider the request of several senior Members of the House, of bringing him back. Thank you very much, Sir. I wish them all the best.

SHRI NARESH GUJRAL (Punjab): Mr. Chairman, Sir, it is very sad for me to see my friends, P. Rajeeve and Achuthan, retire from the House. They have left an indelible mark on the House with the scholarship, with their humility and affection. Sir, specially, P. Rajeeve won our hearts with his hard work and the research that he would do on rules. I do hope that when we choose the Outstanding Parliamentarian for 2014-15, he would be chosen for this Award. I have seen how the entire House has wished and is putting pressure on Sitaram Yechury to get him back, but I would urge the Government to nominate him to the Rajya Sabha because outstanding people in every field are always nominated. Thank you, Sir.

MR. CHAIRMAN: Thank you very much. The last speaker before the Parliamentary Affairs Minister is Mr. Yechury.

[23 April, 2015]

SHRI SITARAM YECHURY : Mr. Chairman, Sir, this is a peculiar situation. You have the Leader of the House saying that they are relieved that Rajeeve is not here so that they are not caught by the rules! I am sure, it was just said as a compliment to him. Then, you have Mr. Gujral here asking them to nominate him back. It shows that the cross-section of the House respects the works Comrade Rajeeve has done and Comrade Achuthan has done. I call them Comrades because they belong to the Left Parties and to my own Party. But, for me, personally, and also for the Party, it is a very big loss that he is not here. I have heard all the hon. leaders here expressing the desire to see him back here. You know, Sir, that in our party, we go by certain rules and procedures. Mr. Rajeeve has been given much greater responsibilities of the party in Kerala. It is going to elections next year, as all of us know; then we will be able to see what we will do. But, definitely, I value your opinion very highly. It proves how one can contribute - I will just mention one or two points. One, it is fashionable now-a-days to say that communists are basically anarchists, slogan shouters and they indulge in basically activities that do not promote the so-called development. Here, as a Communist, his case is showing how you can contribute not only to the progress of the country but also to the Parliamentary democracy in the House. Both Mr. Achuthan and Mr. P. Rajeeve always did their homework and they hope that we would nurture such Members of the House. But, in the situation that is there, I can only tell you that Rajeeve will discharge his responsibilities; Achuthan will discharge his responsibilities if not in this capacity but in any other capacity because all of us, let me assure the House, Sir, are all foot-soldiers of India's secular foundation. That is something that we will continuously cherish and maintain. So, I would only say that for me it is a double loss. It is a loss for the House. For all that we have heard, I am very, very grateful and honoured by the comments made by various leaders and the suggestions to bring him back. We will definitely reconsider it very seriously. But I am very honoured for the fact that we make this point, that without strengthening the foundations of secularism and democracy, this country, this august House cannot flourish and to that we have all committed ourselves and that is what Shri Rajeeve and Shri Achuthan have demonstrated in the House.

## SHRI ARUN JAITLEY: What about that assurance?

SHRI SITARAM YECHURY: We have a very, very strong internal democracy in our Party. I have placed it before them; we will do it. But as I have told you, Mr. Rajeeve has been given the charge of a very important district, Ernakulam, in Kerala. He is the District Secretary there; that is the reason. Thank you very much for all the nice comments that you have made for a CPI(M) and a CPI Member.

SHRI SHARAD PAWAR: Mr. Yechury, you have taken a bigger responsibility; I hope you will continue here.

SHRI SITARAM YECHURY: Sir, that we will again decide. But I think, if I don't continue, they will occupy this seat. Though that was only said in jest, but we will do our best to contribute to the institution, to democracy and work for the people and to safeguard the idea of India, we have all born in. Thank you, Sir.

MR. CHAIRMAN: Hon. Minister for Parliamentary Affairs.

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, first of all I would like to congratulate Shri Sitaram Yechury on becoming the General Secretary of CPI(M). One of the Member of this House becoming the Chief of the Party, is a good news for all of us. I also have a special reason because we both hail from the same place, though we don't stay in that place and go around the country. I am very happy that such an articulate, intelligent, hard working and knowledgeable person has become the General Secretary of CPI(M), who is a Member of our House. I also feel very happy to have Shri Vayalar Ravi back. I must share with the House that from my student days I am against Communism as an ideology. So I used to admire people who used to fight Communists. Without knowing fully, I used to admire Shri A.K. Antony and then, Shri Vayalar Ravi, those days, I am talking of 1967 and 70s. And then there were Shri Saugata Roy and Shri Priya Ranjan Dasmunsi in Bengal, because these were the two areas where the Communists used to be strong and comparatively our party used to be not so strong. Congress used to be strong and among the Congress, these two people here and two people there, used to be the stalwarts. As a student with a nationalistic ideology, I used to feel that these people are doing a good job. Raviji has come back and I compliment him. I also congratulate Sitaramji. Secondly, Mr. Achuthan is a very humble Communist. He is very polite, very decent and also very hard working. He used to make his point and never used to disturb others. Coming to Mr. Rajeeve, he is very articulate. One should really feel jealous of him. Such an articulate, knowledgeable person, being in Communist Party and then opposing us. ...(Interruptions) ...

SHRI SITARAM YECHURY: Because he is such an articulate person, such an intelligent person and such a humane person, that is why he is in the Communist Party.

SHRI M. VENKAIAH NAIDU: Sir, I will just conclude. Mr. Rajeeve used to really work very hard. He is very proficient on subjects, on rules, regulations and

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precedents. He used to have everything by heart, at his fingertips, that is why he is a very good parliamentarian and we should all draw inspiration from him. It is quite natural that Members get retired, but they are not tired. They will be used by the party and Yechuryji has given us an assurance and then the loss of the House, is the gain of Mr. Yechury because he is the General Secretary of the Party and will be given the Party responsibility. We hope to meet them in public life in the coming days and Members should emulate such hard working Members as an inspiration. That is what I want to suggest. I would like to compliment these two people who have been given the responsibilities like Sitaramji and Raviji and convey my best wishes to Shri Rajeeve and Shri Achuthan.

MR. CHAIRMAN: Thank you very much. Now, papers to be laid on the Table.

## 12.00 NOON

#### PAPERS LAID ON THE TABLE

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Thirty Fourth Session of the Rajya Sabha and assented to by the President.

- (1) The Citizenship (Amendment) Bill, 2015.
- (2) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2015.
- (3) The Motor Vehicles (Amendment) Bill, 2015.
- (4) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2015
- (5) The Insurance Laws (Amendment) Bill, 2015.
- (6) The Appropriation (Railways) Vote on Account Bill, 2015.
- (7) The Appropriation (Railways) Bill, 2015.
- (8) The Appropriation (Vote on Account) Bill, 2015.
- (9) The Appropriation Bill, 2015.
- (10) The Mines and Minerals (Development and Regulation) Amendment Bill, 2015.
- (11) The Coal Mines (Special Provisions) Bill, 2015.
- (12) The Andhra Pradesh Reorganisation (Amendment) Bill, 2015.[Placed in Library. See No. L.T. 2680/16/15]